

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
30-04-2024 AT 10:30 AM**

**CP(IB) No. 199/7/HDB/2019  
AND  
IA (IBC) 715/2024, IA (IBC) 732/2022 & IA (IBC) 853/2024 in  
CP(IB) No. 199/7/HDB/2019  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

IDBI Bank Ltd

**...Financial Creditor**

**AND**

Aster Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 715/2024**

Orders not pronounced. **For orders on 11.06.2024.**

**IA (IBC) 732/2022**

Call on 11.06.2024, for hearing.

**IA (IBC) 853/2024**

Learned Counsel Smt JVL Bharati, for liquidator present through Video Conference.

Mr Naren Sheth, Liquidator present through Video Conference.

This is an application seeking for exclusion of 636 days said to have been lost on

the ground that the orders passed by the Hon'ble NCLAT and on the other grounds which are mentioned in the application.

We have heard learned counsel Smt JVL Bharati for liquidator. Perused the record. Liquidation proceedings against the Corporate Debtor was initiated on 22.09.2021. The said order has been assailed before Hon'ble NCLAT vide the

Appeal No 248/2021 and the same has been stayed, vide order 22.11.2021. Later the said order was vacated vide the order dated 23.02.2023. By virtue of the said order the liquidator was not in a position to proceed further. Hence, we find justification in the prayer for exclusion of the period effective from 28.10.2021 till 23.02.2023 i.e., 483 days from the liquidation period. In the light of today's order the liquidation period will stand extended and in that view of the matter the liquidator shall complete the remaining process within the time now available without seeking further extension of time.

Accordingly, **this application was allowed in part and the rest of the reliefs stands rejected.**

Sd/-  
**MEMBER (T)**

Sd/-  
**MEMBER (J)**